

By E-Mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-03/2022/ /A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To, The District & Sessions Judge,  
Baksa, Mushalpur

Dated Guwahati, the September, 2022

Sub:- **Permission to avail LTC.**

Ref:- Letter No. ADSJ/BAK/2022/1450 dated 03.09.2022

Sir,

With reference to the above, I am directed to inform you that, Shri Kaushik Hazarika, Addl. District & Sessions Judge, Baksa, Mushalpur has been allowed to visit Jaipur (Rajasthan) via New Delhi along with his wife and son by availing LTC for the current block period of 2022-2025 during the Puja vacation of 2022, by the shortest possible route, as per existing Rules.

Shri Hazarika may be informed accordingly.

Yours faithfully,

  
**REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-03/2019/  
Copy to:-

7782-7759

/A. dated 08/9/22

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Kaushik Hazarika, Addl. District & Sessions Judge, Baksa, Mushalpur, for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court.

  
**REGISTRAR (VIGILANCE)**